Statement-III
State-wise HR support provided for Malaria Control

State	State	District	MTS	LTs
	consultant	VBD consultant		
Arunachal Pradesh	5	15	46	11
Assam	5	27	100	0
Manipur	5	12	16	12
Meghalaya	5	7	34	10
Mizoram	5	9	16	8
Nagaland	5	11	21	11
Tripura	5	8	25	10
Andhra Pradesh	6	6	36	18
Chhattisgarh	6	16	96	48
Gujarat	6	12	72	36
Jharkhand	7	22	132	66
Karnataka	6	7	42	21
Madhya Pradesh	6	19	114	57
Maharashtra	6	5	30	15
Odisha	7	30	180	90
West Bengal	6	7	42	21
Total	91	213	1002	434
	Arunachal Pradesh Assam Manipur Meghalaya Mizoram Nagaland Tripura Andhra Pradesh Chhattisgarh Gujarat Jharkhand Karnataka Madhya Pradesh Maharashtra Odisha West Bengal	Arunachal Pradesh Assam 5 Manipur 5 Meghalaya 5 Mizoram 5 Nagaland 5 Tripura 5 Andhra Pradesh 6 Chhattisgarh 6 Gujarat 6 Jharkhand 7 Karnataka 6 Madhya Pradesh 6 Maharashtra 6 Odisha 7 West Bengal	Arunachal Pradesh         5         15           Assam         5         27           Manipur         5         12           Meghalaya         5         7           Mizoram         5         9           Nagaland         5         11           Tripura         5         8           Andhra Pradesh         6         6           Chhattisgarh         6         16           Gujarat         6         12           Jharkhand         7         22           Karnataka         6         7           Madhya Pradesh         6         19           Maharashtra         6         5           Odisha         7         30           West Bengal         6         7	Arunachal Pradesh         5         15         46           Assam         5         27         100           Manipur         5         12         16           Meghalaya         5         7         34           Mizoram         5         9         16           Nagaland         5         11         21           Tripura         5         8         25           Andhra Pradesh         6         6         36           Chhattisgarh         6         16         96           Gujarat         6         12         72           Jharkhand         7         22         132           Karnataka         6         7         42           Madhya Pradesh         6         19         114           Maharashtra         6         5         30           Odisha         7         30         180           West Bengal         6         7         42

## Quality check of exported drugs

3446. SHRIMATI VANDANA CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has taken note of the reports that a large quantity of Indian pharmaceutical products exported to Africa and other developing countries are sub-standard;
- (b) whether Government is conducting or proposes to conduct any inquiry into the truth of the findings of such reports;

- (c) the current mechanism in place to ensure the quality of drugs exported to other countries; and
- (d) whether there is any penal provisions for manufacturing and export of poor quality drugs?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Isolated reports of export of allegedly substandard drugs by Indian Pharmaceutical companies to other countries including African countries have been received.

(b) to (d) Drugs for export are manufactured under license granted by the State Licensing Authorities. The reports on quality of exported drugs, when received by the Central Drugs Standard Control Organization (CDSCO) are investigated jointly by CDSCO and the concerned State Drugs Controllers. Based on the findings of the investigations, the State Licensing Authorities take suitable action under the provisions of the Drugs and Cosmetics Act, 1940 and Rules made thereunder.

## Prescribing of generic drugs

- 3447. SHRI AJAY SANCHETI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the All India Institute of Medical Sciences has asked all doctors, consultants and residents to prescribe drugs by their generic names only;
  - (b) if so, the details thereof; and

Written Answers to

(c) the details of the action taken by the Medical Council of India for promoting generic medicine and discouraging the use of branded medicines?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) All the Doctors and Residents of the All India Institute of Medical Sciences, New Delhi have been advised vide communications dated 14.03.2014, 08.09.2014 and 24.11.2014 to prescribe generic medicines as far as possible/ practicable and the same is being complied by them.

(c) Medical Council of India (MCI) in its regulations namely the Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 under Clause 1.5 has prescribed as under: